

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-52(PB)/2020

IN THE MATTER OF:

MG SHAHANI and Co Delhi Pvt Ltd
and
EM GEE ESS Rentals Pvt Ltd

... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 24.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Deepak Diwan, Advocate
For the I. T. Dept. : Ms. Lakshmi Gurung and Adeeba Mujahid, Sr & Jr Stn.
Counsel with Ankit Singh, Adv.

ORDER

Submissions heard. **Order Reserved.**

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

24.12.2020
Ritu